GOVERNMENT OF INDIA HEALTH AND FAMILY WELFARE LOK SABHA

UNSTARRED QUESTION NO:897 ANSWERED ON:01.03.2013 DEATH OF CHILDREN IN GOVERNMENT HOSPITALS

Adhalrao Patil Shri Shivaji; Adsul Shri Anandrao Vithoba; Dharmshi Shri Babar Gajanan; Gowda Shri D.B. Chandre; Haque Shri Sk. Saidul; Jeyadural Shri S. R.; Owaisi Shri Asaduddin; Singh Shri Uday Pratap; Venugopal Shri P.; Yadav Shri Dharmendra

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether a large number of children have reportedly died due to conduct of clinical trials of drugs on them in certain Government hospitals in Delhi;
- (b) if so, the details along with the facts in this regard including the number of death of children reported during each of the last three years;
- (c) whether the National Human Rights Commission (NHRC) has sent any notices on the matter;
- (d) if so, the details along with the response of the Government thereto; and
- (e) the corrective measures taken/ proposed by the Government in this regard?

Answer

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD)

(a) to (e) The Government has received a notice dated 07.02.2013 from the National Human Rights Commission regarding clinical trials on 3479 children in three Government hospitals in Delhi without the consent of their guardians. The Central Drugs Standard Control Organisation (CDSCO) has constituted three Committees (one for each hospital) to investigate the matter. Each Committee comprises an outside expert, an officer of CDSCO and one officer from the Drug Control Department of NCT of Delhi. These Committees have already submitted their reports to the CDSCO which are under examination.